

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 287 & 286 OF 2017 IN
DFR NO. 363 OF 2017**

Dated: 11th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**NLC Industries Ltd. ...Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Aswin

Counsel for the Respondent(s) : Ms. Purna Singh for R.2

ORDER

**IA NOs. 287 & 286 of 2017
(Appls. for condonation of delay in re-filing & filing)**

List the matter on **18.07.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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